

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.293/94

Wednesday, this the 7th day of December, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Babu Ram, Preventive Officer,  
Customs House, Cochin-9.

....Applicant

By Advocate Shri KA Abdul Gafoor.

Vs.

1. Union of India represented by the Secretary, Ministry of Finance, New Delhi.
2. Central Board of Excise and Customs represented by its Chairman, New Delhi.
3. The Collector of Customs, Customs House, Cochin-9.

....Respondents

By Shri TPM Ibrahim Khan, Senior Central Govt Standing Counsel.

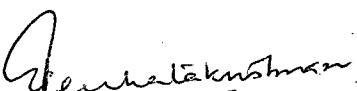
O R D E R

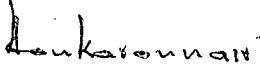
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant submits that the matter has become infructuous by passage of time.

2. We record the statement and dismiss the application as infructuous. No costs.

Dated the 7th December, 1994.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN